

DIVISION BENCH

O-146

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/551(KB)2020

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.

2. Hon'ble Member(T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th March, 2021, 10:30 A.M

Name of the Company	ELEGANT TRACOM PRIVATE LIMITED AND ORS.		
Under Section	Sec. 230-232 - Second Motion		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearances

For the Applicants

Ms. Iram Hassan, Advocate

ORDER

Ms. Iram Hassan, Ld. Counsel for the applicants present.

Petitioner Companies are directed to file their rejoinder affidavit to the observations of the RD within a period of three weeks from today. List this matter on 07.05.2021.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**